

12.48½ hrs

*[English]*

**Committee on Government Assurances Twenty Seventh Report)**  
**Twenty Seventh Report)**

SHRI BASUDEB ACHARIA (Bankura): Sir, I beg to present the Twenty-seventh Report (Hindi and English versions) of the Committee on Government Assurances.

12.49 hrs

*[English]*

**COMMITTEE ON AGRICULTURE**  
**(Seventeenth and Eighteenth Report)**

SHRI TARA SINGH (Kurukshetra): Sir, I beg to present the following reports (Hindi and English versions) of the Committee on Agriculture:

(1) Seventeenth Report on action taken by the Government on the recommendations contained in the third report of the Committee on Annual Report (1992-93) of the Ministry of Agriculture (Department of Agriculture and Cooperation).

(2) Eighteenth Report on action taken by the Government on the recommendations contained in the fourth report of the Committee on Annual Report (1992-93) of the Ministry of Agriculture (Department of Animal Husbandry and Dairying).

12.50 hrs.

*[English]*

**PUBLIC ACCOUNTS COMMITTEE**  
**Ninetieth Report**

SHRI BHAGWAN SHANKAR RAWAT (Agra): I beg to present the Ninetieth Report (Hindi and English versions) on Action taken on Eighth Report of the Public Accounts Committee (Tenth Lok Sabha) regarding Assessment of Lottery Business.

12.50½ hrs

**Business of the house**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) on behalf of Shri Vidyacharan Shukla: With your permission, Sir, I rise to announce that Government Business during the week commencing 27th March, 1995 will consist of:—

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Submission to the Vote of the House the Demands on Account (Railways) for 1995-96.
3. Discussion & Voting on Supplementary Demands for Grants (Railways) for 1994-95

4. General Discussion on the Jammu & Kashmir Budget for 1995-96
5. Submission to the Vote of the House the Demands on Account (Jammu & Kashmir) for 1994-95
6. Discussion & voting on Supplementary Demands for Grants (Jammu & Kashmir) for 1994-95
7. Consideration and passing of:—
  - (a) The National Environment Tribunal Bill, 1992
  - (b) The Cotton Transport Repeal Bill, 1994 as passed by Rajya Sabha
  - (c) The Recovery of Debts Due to Banks and Financial Institutions (Amendment) Bill, 1994

*[Translation]*

PROF. RASA SINGH RAWAT (Ajmer): I request that the following subjects may be included in the next weeks' agenda:

- (1) need to repeal the decision of transfer of the office of the Salt Commissioner, the Government of India at Jaipur to Gujarat and continue the office at Jaipur as usual.
- (2) Need to allocate special budget to start the work of linking the Ajmer based oldest Railway workshop loco and carriage with broad gauge line as required.

DR. LAXMINARAYAN PANDEYA (Mandsaur): I request that the following may be included in the next week's agenda:

- (1) Discussion on the atmosphere of fear and insecurity prevalent among common people in the wake of naxalite activities in past in border areas of Madhya Pradesh, Orissa, Maharashtra and Andhra Pradesh and running parallel Government in tribal dominated areas like Bastar.
- (2) Need to link Nasirabad-Mahu route with National highway and thoroughly consider the impractical policy of National Highways regarding the Link roads of backward areas of Madhya Pradesh and Maharashtra.

*[English]*

SHRI SRIBALLAV PANIGRAHI (Deogarh): I request that the following may be included in the next week's agenda:

- (1) Discussion on "the role of Parliament and the functioning of CEC."
- (2) Problem of drinking water in various areas particularly coal belt of Orissa.

*[Translation]*

SHRI RAM PUJAN PATEL (Phulpur): I request that the following may be included in the next week's agenda:

- (1) The sale of lotteries is at the peak in various states of the country. According to a civilised society it is an official gambling. Action should be taken at once to close up the lotteries for the welfare of our citizens.

SHRI DAU DAYAL JOSHI (Kota): I request that the following may be included in the next week's agenda:

- (1) Need to set up TV relay centre instantly at Barangnagar in Rajasthan.

SHRI MOHAN SINGH (Deoria): I request that the following may be included in the next week's agenda:

- (1) Discussion on the problem arising from the theft and smuggling of human organs in large scale as a result of which lakhs of poor people are selling their organs like kidneys, eyes etc.

SHRI GIRDHARI LAL BHARGAVA (Jaipur): I request that the following may be included in the next weeks' agenda:

- (1) Discussion on the 50% hike in the prices of books, note books of school children and newspapers within only 4 months in the wake of the new economic reforms.
- (2) Need to send a team to Rajasthan to compensate the loss of crops, buildings due to severe hailstorms in 12 districts of Rajasthan.

SHRI SANTOSH KUMAR GANGWAR (Bareilly): I request that the following may be included in the next week's agenda:

- (1) The need to make suitable amendment in the sections of urban land ceiling Act. Keeping in view the interest of the farmers, which has been lying pending for a long period before the Union Government.
- (2) The Government should announce to set up the Fifth Pay Commission for those more than the three lakh Extra Departmental postal employees of postal Department working in the country for which the Government has already given its assurance.

[English]

SHRI BASUDEB ACHARIA (Bankura): I request that the following may be included in the next week's agenda:

- (1) Remedial measures to check large scale subsidence taking place in and around Asansol-Raniganj coal belt due to unscientific mining operation.
- (2) Continuous strike at AIIMS by resident doctors.

12.56 hrs.

[English]

**ANNOUNCEMENT Re: RESIGNATION BY MEMBER**

MR. DEPUTY-SPEAKER: I have to inform the House that the hon. Speaker has received a letter dated 24th March 1995 from Shri Arjun Charan Sethi, an elected Member from Bhadrak Parliamentary Constituency of Orissa, resigning his seat in Lok Sabha. The resignation

is written in his own hand-writing. The hon. Speaker has accepted his resignation with effect from 24th March 1995.

12.56½ hrs.

**JAMMU AND KASHMIR BUDGET, 1995-96**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY): I beg to present a statement of estimated receipts and expenditure of the State of Jammu and Kashmir for the year 1995-96. [Placed in Library. See No. LT-7241/95]

12.57 hrs.

**SUPPLEMENTARY DEMANDS FOR GRANTS (JAMMU AND KASHMIR), 1994-95**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY): I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the State of Jammu and Kashmir for 1994-95. [Placed in Library. See No. LT-7242/95]

12.57½ hrs.

**MATTERS UNDER RULE 377**

**(i) Need for early clearance of the Bajjal Nal Minor Irrigation Project, District Gajapati, Orissa**

SHRI GOPI NATH GAJAPATHI (Berhampur): The long-awaited Bajjal Nal Minor Irrigation Project, with its location near Parakhemundi town headquarters of the new Gajapati district of Orissa State remains unimplemented for nearly 15 years as on date.

The feeder to this proposed project is a perennial hill-stream, which retains copious water flow even during peak summer months. When properly harnessed, it has the capacity to irrigate approximately 1500 acres during Kharif season and nearly 1000 acres during Rabi season. Hundreds of farming families in the border areas of Orissa State as well as the neighbouring Andhra Pradesh will be immensely benefited by this project. Originally, the cost of this project was estimated at Rs. 75 lakh. However, owing to the price escalation over the years, its present estimated cost is approximately Rs. 5 crore. It is reliably learnt that the Government of Orissa has favourably recommended the aforesaid scheme to the Centre for necessary environmental clearance.

I would, therefore, urge the Union Ministry of Environment and Forests to accord necessary clearance of the over-delayed Bajjal Nal Minor Irrigation Project in the new Gajapati District of Orissa, expeditiously.